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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

CONTEMPT-APPLICATION NO.140 of 1996
in
ORIGINAL APPLICATION NO.1124 of 1996

DATE OF ORDER: 6th FEBRUARY, 1997

BETWEEN:

TSR ANJANEYULU

.. APPLICANT

AND

Union of India represented by:

1. Sri A.V.Gokak, Chairman,
Telecom Commission,
Dept. of Telecommunications,
New Delhi 110 001,

2. Sri M.V.Bhaskara Rao,
Chief General Manager,
Telecom, A.P.Telcom circle,
Nampally Station Road,
Hyderabad 500 001,

3. Sri G.Venkatasubbaiah,
General Manager, Telecom,
Hyderabad area at CTO Compound,
Secunderabad 500003.

RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr. KSR ANJANEYULU

COUNSEL FOR THE RESPONDENTS: Mr.V.VINOD KUMAR, Adl.CGSC

CORAM:

HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE CHAIRMAN

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

ORDER

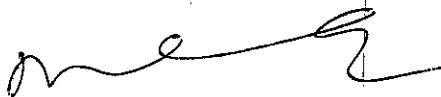
ORAL ORDER (PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI,
VICE CHAIRMAN

Mr.KSR Anjaneyulu, learned counsel for applicant.

Mr. V.Vinod Kumar, learned Additional Standing Counsel for
Respondents.

hsc

2. Respondents have issued an order dated 3.2.97 in compliance with the original order. Copy of the order is produced. Mr.KSR Anjaneyulu states that in view of the said order, the applicant does not desire to press the Contempt Petition. The Contempt Petition is accordingly disposed of.



(R.RANGARAJAN)
MEMBER (ADMN.)



(M.G.CHAUDHARI (J)
VICE CHAIRMAN

DATED: 6th February, 1997
Dictated in the open Court

vsn

Amritan
Deputy Registrar (O) cc

C.P. 140/96

To

1. Sri A.V.Gokak, Chairman, Union of India,
Telecom Commission, Dept.of Telecommunications,
New Delhi-1.
2. Sri M.V.Bhaskar Rao, Chief General Manager,
Telecom, A.P.Telcom Circle,
Nampally Station Road, Hyderabad-1.
3. Sri G.venkatesubbaiah, General Manager,
Telecom, Hyderabad area at CTO Compound,
Secunderabad-3.
4. One copy to Mr.K.S.R.Anjaneyulu, Advocate, CAT.Hyd.
5. One copy to Mr.V.Vinod Kumar, Addl.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm.

14/3/97

I COURT

TYPED BY

CHECHED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. ~~H. RAJENDRA PRASAD~~
MEMBER (ADMN)

Dated: 6 - 2 - 1997

ORDER ~~✓ JUDGMENT~~

~~W.D.~~ C.A. No. 140/96

in

O.L. No.

1124/96.

T.C. No.

(W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

To order as to costs.

p.v.m.

